

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1062
TO BE ANSWERED ON 10.02.2021**

JOB SECURITY TO MIGRANT LABOURERS

1062. SHRI B. LINGAIAH YADAV:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of migrant labourers who lost their lives during lockdown period;**
- (b) whether Government has given any compensation to the migrant labourers who lost their lives during lockdown; and**
- (c) the steps taken by the Ministry to protect the job security of migrant labourers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a): As per information received from the States/UTs, no loss of lives of migrant workers are reported from Assam, Arunachal Pradesh, Delhi, Meghalaya, Himachal Pradesh, Punjab, Kerala, Nagaland, Manipur & Andaman & Nicobar Islands except 17 accidental deaths in Maharashtra. Information from the remaining States/UTs is being collected and will be laid on the Table of the House.

(b) & (c): Several initiatives have been taken by the Ministry of Labour and Employment as part of Pradhan Mantri Garib Kalyan Yojana(PMGKY) and Atmanirbhar Bharat which, inter-alia, include (i) payment of 12% employers' share and 12% employees' share under Employees' Provident Fund (EPF), totalling 24% of the wages

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by the Government of India for six wage months from March to August, 2020 for all the establishments having up to 100 employees with 90% of such employees earning less than Rs.15,000 monthly wage; (ii) reduction in PF contribution from 12% to 10% of wages for the wage months of May, June and July, 2020; (iii) non-refundable Covid advance from the PF by amending the EPF Scheme, 1952; (iv) extension in the date of filing of returns; (v) issuing advisory to promptly attend to distress calls of workers /employees and also guide them in temporary shelters; (vi) using Building and other construction workers (BOCW) cess fund for transfer of funds in the bank account of construction workers affected by COVID-19 outbreak.

In addition to above, measures have also been taken by other Ministries/Departments under PMGKY to support the poor including migrant workers, such as, provision of food grains, gas cylinders free of cost, direct transfer of financial assistance into bank account of the beneficiaries etc.

Government has also taken initiatives for creating jobs at local level and supporting migrant workers through Aatmanirbhar Bharat and Pradhan Mantri Garib Kalyan Rozgar Abhiyaan.

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